

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:477
ANSWERED ON:23.07.2003
IMPLEMENTATION OF HAJ ACT
ABDUL RASHID SHAHEEN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether the Government have framed rules for the implementation of Haj Act, which has been assented to by the President;
- (b) if not, the reasons therefore; and
- (c) by when the Act and the rules are likely to be notified ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

a) Yes.

b) Question does not arise.

c) The Haj Committee Act – 2002 (35 of 2002) was notified on 12th June, 2002 and the Haj Committee Rules, 2002 were framed and notified on 05.12.2002 which were placed on the Table of Rajya Sabha on 19.12.2002 and on the Table of Lok Sabha on 20.12.2002 by Shri Digvijay Singh, Minister of State for External Affairs.